

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) NO. 44/Chd/Pb/2017**

In the matter of:

Lajjya Steel Limited.

.. Applicant-Operational Creditor.

Versus

Mahajan Engineering Works Pvt. Ltd.

..Respondent-Corporate Debtor.

Present: Mr. Rakesh Bhatia, Advocate for Applicant-Operational Creditor.  
None for Respondent-Corporate Debtor.

As per office report, reply to the objections and rejoinder thereto have been filed. There is a written request by the learned counsel for the respondent for adjournment because he is unable to come as roads from Panchkula are sealed.

List the matter on 06.09.2017 for arguments.



(Justice R.P.Nagrath)  
Member (Judicial)

August 25, 2017

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